

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.4235
TO BE ANSWERED ON 7th JANUARY, 2019**

Free Education

4235. SHRI RATTAN LAL KATARIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes free education for children along with lodging/ boarding and if so, the details thereof;
- (b) the details of funds provided by the Central Government for the said purpose during the last three years, State/ UT and year-wise;
- (c) whether the allotted funds have been fully used by the State Governments, if so, the details thereof and if not, the reasons therefor; and
- (d) the literacy rate amongst Scheduled Castes during the last three years, State/UT and year-wise?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education for children of the age 6-14 years for classes I to VIII. SSA was designated as a vehicle programme for universalization of elementary education up-to 2017-18, which was implemented in consultation and coordination of States/UTs throughout the country. Now, SSA along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new scheme-Samagra Shiksha, which has been launched in the country from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. Now, the provisions of RTE Act 2009 are implemented through the Samagra Shiksha.

The States/UTs are assisted by the central government to implement the SSA/Samagra Shiksha as a programme for universalizing elementary education for all children. Its overall goals include, inter-alia, universal access and retention, bridging of gender and social category gaps in education and enhancement of learning level of children. Further, Section 6 of the RTE Act mandates that the appropriate governments and local authorities shall establish, within the area or limits of a neighbourhood, a school, where it is not already established, within a period of three years from the commencement of the Act.

Preference for opening of new school is given to tribal areas, and areas with high concentration of Scheduled Caste (SC), Scheduled Tribe (ST) and minority population. The districts with high concentration of population of SCs, STs and Muslims have been identified as Special Focus Districts (SFDs) for ensuring equity and inclusion at all levels of school education. Since the inception of SSA in 2001, sanction has been given for opening of 3.64 lakh new elementary schools and for construction of 3,12,747 school buildings, 18,89,689 additional classrooms, 2,40,564 drinking water facilities and 10,63,164 school toilets. States and UTs have reported opening up of 3.59 lakh new elementary schools and construction of 2,95,382 school buildings, 18,08,452 additional classrooms, 2,33,956 drinking water facilities and 10,11,518 toilets as on 30.09.2018. Besides, Kasturba Gandhi Balika Vidyalayas (KGBVs) for girls belonging predominantly to the SC, ST, Other Backward Caste and minorities, have played an important role in furthering the goal of girls' education in educationally backward blocks of the country. Accordingly, 3703 KGBVs have been sanctioned under SSA upto 2017-18. Under Samagra Shiksha provision has been made for upgradation of KGBVs upto senior secondary level. KGBVs are residential schools, where the boarding and lodging facilities are provided to girl students. 1232 KGBVs have been upgraded to secondary and senior secondary level as per proposal/requirement of States and UTs during 2018-19. Provisions have also been made for 1020 residential schools/hostels for children living in sparsely populated areas, children living in areas where schools cannot be opened due to unavailability of land and children in need of care and protection.

The financial assistance is provided to States and UTs for implementation of the interventions including for KGBVs, residential schools/hostels etc., under SSA/Samagra Shiksha. Accordingly, the annual plans under SSA/Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the scheme and availability of budgetary resources. The central share is released to State/UTs as per the funding pattern in 2-3 installments in the lump-sum and the intervention-wise releases are not made. The statement showing State and UT-wise details of central share released and expenditure incurred under SSA from 2015-16 to 2017-18 and the current year under Samagra Shiksha is given at **Annexure-I**.

(d) The statement showing details on State and UT-wise enrolment of children belonging to Scheduled Caste during 2014-15, 2015-16 and 2016-17 are given at **Annexure-II**.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4235 FOR ANSWER ON 07.01.2019 ASKED BY SHRI RATTAN LAL KATARIA REGARDING FREE EDUCATION.

The statement showing State/UT-wise details of central share released and expenditure incurred under Sarva Shiksha Abhiyan during 2015-16 to 2017-18 under and the current year under Samagra Shiksha.

Sl. No.	Name of the State	2015-16		2016-17		2017-18		2018-19	
		Central share released	Expenditure	Central share released	Expenditure	Central share released	Expenditure	Central share released [As on 30.11.2018]	Expenditure [As on 30.11.2018]
1	A&N Islands	359.46	696.75	479.14	831.90	1945.53	1251.03	1399.22	785.34
2	Andhra Pradesh	66810.81	161051.54	63302.18	122115.26	70431.00	94919.79	61382.54	34672.42
3	Arunachal Pradesh	18179.44	29271.33	19956.64	30445.19	23022.07	34987.92	18838.41	1012.25
4	Assam	100464.64	116527.23	87652.30	106131.38	123584.00	138517.86	107084.99	71582.45
5	Bihar	251557.33	576225.94	270688.44	638367.43	255797.00	763107.95	221950.59	142806.69
6	Chandigarh	3521.81	5767.69	3333.55	5673.19	9265.50	7528.56	5436.86	4846.89
7	Chhattisgarh	62219.70	147751.88	59262.77	170229.54	67477.00	160100.00	54063.16	79385.66
8	D&N Haveli	594.91	1694.87	1068.38	1974.23	5476.54	6056.80	2634.94	1233.54
9	Daman & Diu	78.38	374.01	300.00	230.50	1038.57	853.78	422.87	0.00
10	Delhi	7293.80	10328.59	8306.19	11439.95	10976.90	16056.56	11437.08	10456.20
11	Goa	813.58	1585.81	869.11	1791.08	862.60	2188.60	944.13	1360.24
12	Gujarat	61563.82	182493.43	77740.50	118412.76	65046.00	111952.09	30428.34	82979.69
13	Haryana	34501.21	52916.29	32000.88	68265.36	36355.00	71296.29	41770.10	32097.63
14	Himachal Pradesh	12139.13	32526.67	12825.46	30704.71	30874.00	29895.16	29448.59	17842.08
15	Jammu & Kashmir	129980.55	182893.46	107250.05	125783.94	153797.98	234513.73	115170.68	0.00
16	Jharkhand	55863.31	135591.04	50945.73	131992.15	58984.54	116924.18	48432.68	65586.88
17	Karnataka	41759.33	119636.52	54495.50	128686.02	54881.99	161776.40	39086.88	55965.09
18	Kerala	12858.86	25832.72	11316.74	32147.72	13680.00	44203.09	14784.64	6477.08
19	Lakshadweep	139.87	235.30	239.87	250.99	406.52	393.51	212.93	0.00
20	Madhya Pradesh	160197.85	212603.60	154455.09	266913.52	173814.00	278913.36	160238.59	83179.20
21	Maharashtra	41225.28	84734.46	60369.65	192206.91	64232.00	226473.17	62288.67	57367.91
22	Manipur	18355.46	15031.94	4405.31	14384.23	18377.00	20806.32	13482.08	9180.33
23	Meghalaya	16626.96	21003.75	20067.00	23522.18	33579.50	29152.24	13417.79	16971.48
24	Mizoram	9437.51	14382.25	10934.31	12664.43	12000.33	12883.11	8811.83	5893.00
25	Nagaland	8739.53	15943.80	10725.34	17000.91	11717.00	11229.79	12845.48	2348.46
26	Odisha	82081.65	134883.34	70423.00	156377.33	86612.00	186883.65	83518.08	56549.64
27	Puducherry	583.14	561.18	304.68	577.38	622.73	748.98	595.49	990.51
28	Punjab	30003.82	65592.85	30002.69	60009.64	31665.00	54084.88	27886.79	11360.09
29	Rajasthan	193462.09	425030.13	182578.48	453491.19	198973.00	726452.68	191694.57	42053.04
30	Sikkim	4054.36	5163.87	3479.24	5015.36	5684.35	6682.54	4649.71	2317.70
31	Tamil Nadu	82111.73	141320.18	82111.30	138620.06	86644.00	144594.98	98125.06	66230.40
32	Telangana	21776.01	68807.25	41776.09	124582.92	44244.72	74259.25	47956.13	11562.78
33	Tripura	16956.97	19667.41	19190.95	19965.83	20220.38	26301.57	14599.32	13820.04
34	Uttar Pradesh	505434.30	1205725.47	505433.99	1458836.03	424980.68	645175.27	311130.00	300004.03
35	Uttarakhand	22588.40	38131.67	25268.98	42238.11	62499.00	71989.57	38475.63	3004.50
36	West Bengal	84679.41	170734.26	82185.32	173945.60	89657.00	164908.86	72181.86	50205.96
	Total	2159014.41	4422718.48	2165744.85	4885824.93	2349425.43	4678063.52	1966826.71	1342129.20

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 4235 FOR ANSWER ON 07.01.2019 ASKED BY SHRI RATTAN LAL KATARIA REGARDING FREE EDUCATION.

Enrolment of students belonging to SC at Elementary Level

	Sl. No.	2014-15	2015-16	2016-17
1	A&N Islands	5	13	2
2	Andhra Pradesh	1186352	1114003	1102695
3	Arunachal Pradesh	1358	2394	3068
4	Assam	511316	469397	455774
5	Bihar	4236412	4630343	4459435
6	Chandigarh	15946	15073	14823
7	Chhattisgarh	671329	661876	636704
8	D&N Haveli	1444	1311	1379
9	Daman & Diu	947	924	1028
10	Delhi	306701	303696	294617
11	Goa	3029	2835	3935
12	Gujarat	655392	631400	614396
13	Haryana	974837	903969	900191
14	Himachal Pradesh	264681	261015	257548
15	Jammu & Kashmir	154188	153138	150574
16	Jharkhand	968615	964098	823478
17	Karnataka	1585128	1604622	1603986
18	Kerala	358759	354979	347943
19	Lakshadweep	1	1	5
20	Madhya Pradesh	2331019	2198241	2109060
21	Maharashtra	2178643	2119900	2089413
22	Manipur	21645	22787	21682
23	Meghalaya	9526	8864	7281
24	Mizoram	978	1124	395
25	Nagaland	445	7976	5668
26	Odisha	1221185	1193839	1166775
27	Puducherry	32516	32031	31595
28	Punjab	1505835	1502860	1462606
29	Rajasthan	2380541	2482172	2460005
30	Sikkim	8647	8300	7068
31	Tamil Nadu	2244615	2220368	2177251
32	Telangana	826487	820653	812540
33	Tripura	108680	106206	103466
34	Uttar Pradesh	10377032	10232885	9303695
35	Uttarakhand	411851	413485	390526
36	West Bengal	3587920	3470952	3133860

Source : UDISE 2016-17 is provisional